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निर्यात-ग्रायात नीति

क्या 1581. श्री शरद यादव : वाणिज्य मंत्री यह वताने करेंगे कि:

- (क) निर्यात-ग्रायात नीति वर्ष की ग्रवधि तक लाग घोषणा किये जाने के वाद तक इसमें कितनी बार परिवर्तन किए गए हैं ; ग्रीर
- (ख) इसमें बार-बार परिवर्तन किए जाने के क्या कारण हैं ?

वाणिज्य मंत्रालय में राज्य दास मंशी) : (श्री प्रियरंजन और (ख) ग्रायात तथा निर्यात सूचनाम्रों संबंधी संशोधन सार्वजनिक के जिरिए समय-समय पर जिनकी जाते संसद पुस्तकालय में उपलब्ध है। ग्रायात नीति तथा निर्यात नीति में संशोधन 30 अप्रैल. 1987 तक कमश: ग्राई.टो.सा. सार्वजनिक सुचनाग्रो 77 ई.टी.मी. सार्वजनिक स्चनायो ग्रधिसुचित किए गए हैं। ये संशोधन लोक हित में किए गए हैं।

Boundary dispute with China

1582. SHRI MUKHTIAR SINGH MALIK, :;-SHRIMATI RENUKA CHOW-DHURY: SHRI **KRISHNA KUMAR**

Will the Minister of **EXTERNAL** AFFAIRS be pleased to state;

BIRLA

- (a) whether Government's attenion has been drawn to the report that China is not to honour historic treaties;
 - (b) if so_i what are the details thereof; and'
 - (c) what is Government's reaction thereto-

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS '(SHRI EDUARDO FALEIRO): (a) and (b) At a press conference held in Beijing on April 3, 1987 the Chinese Vice Foreign Minister Qian Kichen, stated as follows:

"The Chinese Government has made it clear on many occasions that it is a historical fact that Tsarist Russia had occupied part of Chinese territory through unequal treaties and that the Chinese Government is willing to resolve the Sino-Soviet boundary disputes on the basis of the existing treaties".

Cc) Regarding the Sino-Indian boundary! Government are of the view (hat this boundary is based.on custom and tradition follows natural feaures, and for the major part this customary ana' traditional boundary is also confirmed by Treaty and Agreement.

Increase in crimes against women

RAM AWADHESH 1583 SHRI SINGH: SHRI SHAR'AD YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a), whether it is a fact that according to the Bureau of Police Research and Development crimes against women have shown increase under various heads;
- (b) if so, what is the percentage of rise in the crimes against women under various heads registered in 1986 as against the figures in 190"):
- (c) what are the names of the States where there is rise in the crimes against women stating the percentage of rise in the crimes; and
- ' (d) whether Government propose to bring suitable changes in the legislation to provide stringent punishment